NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 56/58-59/NCLT/AHM/2016 (New) Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

National Multi Commodity Exchange of India Ltd.

V/s.

Neptune Overseas Ltd. & Ors.

Section of the Companies Act: <u>Section 58 and 59 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION DESIGNATION

National

SIGNATURE

HITESH BUCH

Learned PCS Mr. M C Gupta present for Appellant. Learned PCS Mr. Hitesh Buch present for Respondents no. 1, 3 and 5. None present for other Respondents.

It is represented by both sides that SLP is pending before Hon'ble Supreme Court of India.

List the matter on 14.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL